

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221
45/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 10(4) New Delhi

...APPELLANT

Vs.

RoC (M/s. Gujral Buildtech Pvt. Ltd)

...RESPONDENT

Section

Under Section 252

Order delivered on 13.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Appellant

:

For the Respondent

:

For the ROC

**:Mr. M. Yadubhushana Rao,
AROC**

For the I.T. Department

**:Mr. Zoheb Hossain, Sr.
Standing Counsel, Mr.
Shahrukh Ali, Adv.**

ORDER

Heard the submissions made by the learned counsel for the appellant. The learned counsel appearing on behalf of the appellant has sought time for filing the affidavit of service. Matter is adjourned to 19.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**